

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 08-05-2026 To 08-05-2026~All rows are shown

| Sl No. | Case Type | Filing No. | Name of Petitioner  | Name of Learned Advocate | Compliance By Date | List of Defect(s)   |
|--------|-----------|------------|---|--------------------------|--------------------|---|
| 1      | CO        | 1556/2026  | M/S. VARASIDDHI VINAYAKA AGRO FOODS<br>Mobile:9433833978<br>Email:DEBRAJ.DE07@GMAIL.COM           | DEBRAJ DE                | 11-06-2026         | STATE OF RESPONDENT NOS. 1 AND 2 NOT MENTIONED  |
| 2      | CO        | 1563/2026  | DHANANJOY MALIK AND ORS.<br>Mobile:8717580814<br>Email:ABDUSSALAMBAR16@GMAIL.COM                  | ABDUS SALM               | 11-06-2026         | PETITIONER NO. 1 TO 5 NO ADDRESS PROVIDED<br>RESPONDENT NO. 1 AND 2 NO ADDRESS PROVIDED   |
| 3      | CPAN      | 620/2026   | PRABIR HALDAR AND ORS<br>Mobile:6289252767<br>Email:ADV.DYUTIMAN89@GMAIL.COM                      | DYUTIMAN BANERJEE        | 11-06-2026         | RESPONDENT ADDRESS DISTRICT MISSING   |
| 4      | CRM (A)   | 1321/2026  | RAMPRASAD MANDAL @ RAM PRASAD MANDAL AND ORS.<br>Mobile:9830825205<br>Email:LEGAL.FARUK@GMAIL.COM | OMAR FARUK GAZI          | 08-06-2026         | 1) ... MENTION AGE OF ALL PETITIONER AT CAUSE TITLE PAGE...<br>2).. G.R 278/2026 IS PENDING IN WHICH LD. TRIAL COURT BELOW NOT MENTIONED AT CAUSE TITLE PAGE...<br>3).. CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION OF DATED 17-04-20026 ( CASE NUMBER)...<br>4)... CRPC |
| 5      | CRM (A)   | 1323/2026  | VINDHANI SADIK @ SADIK VINDHANI<br>Mobile:9830265780<br>Email:DREAM.B26@GMAIL.COM                 | SHASHANKA SHEKHAR SAHA   | 08-06-2026         | 1) ... LOGO AT VAKALATNAMA  |
| 6      | CRM(M)    | 1019/2026  | ASHIS RAJBONSHI @ ASHIS RAJBANSHI<br>Mobile:8013412720<br>Email:SAMARUDDHA.DAS@GMAIL.COM          | SAMARUDDHA DAS           | 08-06-2026         | 1) ORDER DATE OF LD TRIAL COURT MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED ORDER COPY ... OBJECTION NOT COMPLIED PROPERLY  |
| 7      | CRM(M)    | 1122/2026  | XXXX<br>Mobile:8583823876<br>Email:DEBAPRIYOMAJUMDER1998@GMAIL.COM                                | DEBAPRIYA MAJUMDER       | 08-06-2026         | PETITIONER RELATIVE IDENTITY DISCLOSED  |
| 8      | CRM(M)    | 1125/2026  | MADHAB DE @ MADHAB CHANDRA DEY<br>Mobile:9732356691<br>Email:SUJOYLAW@GMAIL.COM                   | SUJOY SARKAR             | 08-06-2026         | COURT FEES EXEMPTED STAMP REQUIRED  |

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| 9      | CRM(M)     | 1128/2026  | CHARAN MANDAL<br>Mobile:9433061330<br>Email:SUPALADAS@GMAIL.COM                             | SUJATA DAS               | 08-06-2026         | 1. VICTIM ID DISCLOSED<br>2. JAIL NAME<br>3. COMMISSIONER INITIAL MISSING.   |
| 10     | CRM (NDPS) | 952/2026   | SAFIKUL GHARAMI<br>Mobile:9830265780<br>Email:DREAM.B26@GMAIL.COM                           | SHASHANKA SHEKHAR SAHA   | 08-06-2026         | 1) P.S. NUMBER MENTIONED IN PETITION NOT MATCHING WITH P.S. NUMBER MENTIONED IN IMPUGNED ORDER COPY ... 2) P.S. DETAILS WRONGLY MENTIONED IN THE FORWARDING LETTER |
| 11     | CRM (NDPS) | 955/2026   | MD. RAHIM SK<br>Mobile:7003578904<br>Email:KAUSHIKCHOUDHURY83@GMAIL.COM                     | KAUSHIK CHOUDHURY        | 08-06-2026         | LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH IMPUGNED ORDER COPY   |
| 12     | CRR        | 1932/2026  | SAMEER KUMAR SHAW AND ANOTHER<br>Mobile:9830642076<br>Email:SAIKATCHATTERJIIZINK@GMAIL.COM  | SAIKAT CHATTERJEE        | 08-06-2026         | WRONG G.R TYPE MENTIONED IN THIS PETITION  |
| 13     | FMAT       | 166/2026   | SK. MINARA BEGUM @ MINARA BEGAM AND ANR.<br>Mobile:9064405485<br>Email:SOURATAS10@GMAIL.COM | SOURAT NANDY             | 11-06-2026         | SECOND JUDGES COPY MISSING   |
| 14     | FMAT       | 167/2026   | KUSUM MUNDRA<br>Mobile:7908642412<br>Email:SJTBANERJEEWORK@GMAIL.COM                        | SUJIT BANERJEE           | 11-06-2026         | LOWER COURT DISTRICT AND RESPONDENT DISTRICT MISSING   |
| 15     | RVW        | 134/2026   | D AND I TAXCON SERVICES PVT. LTD.<br>Mobile:8276043726<br>Email:ADVMRITUNJOY20@GMAIL.COM    | MRITUNJOY HALDER         | 11-06-2026         | SYNOPSIS AND LIST OF DATES AND ORDER COPY XEROX MISSING<br><br>PETITIONER AND RESPONDENT NAME MISMATCH   |
| 16     | RVW        | 135/2026   | PRABHAKAR ROY<br>Mobile:9007583019<br>Email:PAYELNEOGI6@GMAIL.COM                           | PAYEL NEOGI              | 11-06-2026         | LIST OF PAPERS ISSUE   |
| 17     | SAT        | 120/2026   | HIMANGSHU KUAMR RANG<br>Mobile:9064257353<br>Email:RADHE2KRISHNA1989@GMAIL.COM              | APARAJITA MONDAL         | 11-06-2026         | LIST OF PAPERS ISSUE   |
| 18     | WPA        | 10705/2026 | PRITAM BHATTACHARYA<br>Mobile:6291266205<br>Email:K.BSM53@GMAIL.COM                         | KBS MAHAPATRA            | 08-06-2026         | MENTION PROPER ADD. FOR RESP. NO. 2, 3 AND 4.  |
| 19     | WPA        | 10744/2026 | SABIR HOSSAIN LASKAR<br>Mobile:8240894361   | SUBHANKAR BOSE           | 08-06-2026         | 1. MENTION PIN CODE FOR RESP. SL. NO. 14<br>2.WRONG SPELLING HAS BEEN MENTIONED  |

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|--------|-----------|------------|---|--------------------------|--------------------|--|
|        |           |            | Email:LAKSHMINAT2016@GMAIL.COM  |                          |                    | FOR RESP. SL. NO. 8 AND 9.   |
| 20     | WPA       | 10746/2026 | M/S MERCURY EXPORTS AND MANUFACTURING PVT LTD AND ANR<br>Mobile:9739140238<br>Email:ANURAGROY9325@GMAIL.COM | ANURAG ROY               | 08-06-2026         | 2ND PETITIONER'S AGE NOT MENTIONED IN THE PETITION   |
| 21     | WPA       | 10750/2026 | SADHANA PAL<br>Mobile:8910693955<br>Email:SOU MEN_GHOSH101@YAHOO.COM  | SOU MENDRA NARAYAN GHOSH | 08-06-2026         | 1. MENTION DIST FOR RESP. NO. 1 AND 2.<br>2. CAUSE TITLE DIST. DOES NOT MATCH WITH ZERO PAGES.                       |
| 22     | WPA       | 10766/2026 | ASL SOLUTIONS TECH PRIVATE LIMITED<br>Mobile:7044257261<br>Email:ADV.SIBSHISCHOWDHURY@GMAIL.COM             | SIBASHIS CHOWDHURY       | 08-06-2026         | MENTION STATE FOR RESP. NO. 3 AND 6.   |
| 23     | WPA       | 10779/2026 | SAHEBA KHATUN<br>Mobile:9339771676<br>Email:RAFIKULISLAM SARADAR786111@GMAIL.COM                            | RAFIKUL ISLAM SARDAR     | 08-06-2026         | NEED SIGN AND LICENSE NO OF THE ADV CLERK AGAINST THE CORRECTION OF LISTING DATE                                     |
| 24     | WPA       | 10794/2026 | PRADIP KUMAR MANDAL AND ORS.<br>Mobile:9232689393<br>Email:SALILMAITI.ADVOCATE@GMAIL.COM                    | SALIL KUMAR MAITI        | 08-06-2026         | ADDRESS OF THE RESPONDENT NO 2 IS MISSING  |
| 25     | WP.CT     | 95/2026    | AMIT SIL AND ANR<br>Mobile:8777571859<br>Email:SOUGATAMITRA2009@GMAIL.COM                                   | SOUGATA MITRA            | 08-06-2026         | 1. ORIGINAL ORDER COPY MUST BE ATTACHED WITHOUT PAGINATION<br>2. XEROX COPY OF ORDER IN BOTH COPIES MUST BE ATTACHED |